

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - I**

ITEM No. 4- IA/244(AHM) 2024  
In  
CP(IB) 559 of 2019

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

State Bank of India  
V/s  
Sujoyot Infrastructure Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on 07/02/2024**

**Coram:**

**Mr. Shammi Khan, Hon'ble Member(J)**  
**Mr. Sameer Kakar, Hon,ble Member(T)**

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

**IA/244(AHM) 2024**

None has appeared on behalf of the applicant.

The applicant is directed to place on the record the hard copy of the Application.

Re-list on 16.02.2024.

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**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

-sd-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**